

NOTICE

Please take notice that Hon'ble Mr. Justice S. Chandrashekhar will not hold Court on 03.01.2022 and 04.01.2022. Cases listed before Hon'ble Division Bench No. 03 comprising Hon'ble Mr. Justice S. Chandrashekhar and Hon'ble Mr. Justice Ratnaker Bhengra shall remain stand over for 10.01.2022 and 11.01.2022 respectively. Urgent matters, if any, listed before Their Lordships may be mentioned before Hon'ble Division Bench No. 02 comprising Hon'ble Mr. Justice Aparesh Kumar Singh and Hon'ble Mr. Justice Deepak Roshan in Court No. 12.

Please take further notice that Hon'ble Mr. Justice Ratnaker Bhengra will sit single on 03.01.2022 and 04.01.2022 at 10.30 A.M. in Court No.08 and take up the cases listed before His Lordship.

By Order,

Sd/-

Dated the 01st January, 2022
High Court of Jharkhand, Ranchi

(Sanjeev Kumar Das)
Joint Registrar (L&C)

NOTIFIED CASES CAUSELIST For Monday The 3rd January 2022

COURT NO. 8

SINGLE BENCH (BENCH ID-24727)

AT 10:30 AM

HON'BLE MR. JUSTICE RATNAKER BHENGRA

Hearing

1	Cr.A(Sj)/85/2010	DIWAKAR SINGH vs STATE OF JHARKHAND	S.P.ROY RANJIT KUMAR	AMITABH (A.P.P.)
	CODE OF CRIMINAL PROCEDURE, 1973			
2	Cr.A(Sj)/172/2010	SUNIL KUJUR vs STATE OF JHARKHAND	S.K.MURARI RAJAN RAJ	P.K.APPU (A.P.P.) ADVOCATE GENERAL
	CODE OF CRIMINAL PROCEDURE, 1973			
3	Cr.A(Sj)/428/2010	BINOD KUMAR GUPTA vs STATE OF JHARKHAND	MAHENDRA SINGH CHHABRA AWANISH RANJAN MISHRA BIJAY KUMAR SINHA ABHISHEK KUMAR DUBEY	AMITABH (A.P.P.) SURAJ VERMA ADVOCATE GENERAL
	CODE OF CRIMINAL PROCEDURE, 1973			
4	Cr.A(Sj)/546/2010	KARAR MIAN vs STATE OF JHARKHAND	DEVESH KRISHNA GOPAL K. SINHA	VANDANA BHARTI PRABHU DAYAL AGRAWAL VANDANA BHARTI (APP)
	CODE OF CRIMINAL PROCEDURE, 1973			
wt5	Cr.A(Sj)/522/2010	BINOD OJHA □ BINOD KUMAR OJHA vs STATE OF JHARKHAND	DEVESH KRISHNA PRIYANKA BOBY GOPAL K. SINHA	VANDANA BHARTI VANDANA BHARTI (APP)
	CODE OF CRIMINAL PROCEDURE, 1973			
wt6	Cr.A(Sj)/547/2010	PRAMOD DUBEY vs STATE OF JHARKHAND	DEVESH KRISHNA PRIYANKA BOBY GOPAL K. SINHA	VANDANA BHARTI RAJESH KR MAHTHA VANDANA BHARTI (APP)
	CODE OF CRIMINAL PROCEDURE, 1973			
7	Cr.A(Sj)/619/2010	BHUJAN BANRA vs STATE OF JHARKHAND	R.P.GUPTA SANTOSH KR.GUPTA SUDHA GUPTA	ANITA SINHA (A.P.P.) NEHALA SHARMIN
	CODE OF CRIMINAL PROCEDURE, 1973			
8	Cr.A(Sj)/668/2010	JODHO SAO AND ANR vs STATE OF JHARKHAND	DEEPAK KUMAR SANJAY KUMAR PANDEY MONAJ KUMAR	A.K.PRASAD (A.P.P.) BISHAMBHAR SHASTRI
	CODE OF CRIMINAL PROCEDURE, 1973			
9	Cr.A(Sj)/679/2010	ANKAJ RAVIDAS AND ORS vs STATE OF JHARKHAND	S.K.MURARI ROHIT RAJAN RAJ	A.K.PRASAD (A.P.P.) ADVOCATE GENERAL BISHAMBHAR SHASTRI
	CODE OF CRIMINAL PROCEDURE, 1973			
10	Cr.A(Sj)/697/2010	SATWANT SINGH □ MOHAR SINGH AND ORS vs STATE OF JHARKHAND	S.K.MURARI ROHIT RAJAN RAJ	TAPAS ROY
	CODE OF CRIMINAL PROCEDURE, 1973			
11	Cr.A(Sj)/793/2010	HARADHAN MARDI vs STATE OF JHARKHAND	S.K.MURARI ROHIT RAJAN RAJ	NITU SINHA (A.P.P.) ADVOCATE GENERAL NIKI SINHA (A.P.P)
	CODE OF CRIMINAL PROCEDURE, 1973			
wt12	Cr.A(Sj)/1136/2009	SHYAMAL MARDI AND ANR vs STATE OF JHARKHAND	VIKASH KUMAR ARPIT SHARMA PUJA AGARWAL KHUSHBOO KATARUKA ABHAY KUMAR TIWARY	R.C.P.SAH (A.P.P.) ADVOCATE GENERAL MANOJ KUMAR MISHRA A.P.P.
	CODE OF CRIMINAL PROCEDURE, 1973			
13	Cr.A(Sj)/868/2010	AZIBUR SEIKH vs STATE OF JHARKHAND	RAKESH KUMAR SAHJA NAND SARSAWATI	PREM PRAKASH (A.P.P.) VANDANA BHARTI
	CODE OF CRIMINAL PROCEDURE, 1973			

NOTIFIED CASES CAUSELIST COURT NO 8-FOR MONDAY THE 3RD JANUARY 2022 HIGH COURT OF JHARKHAND, RANCHI - 2 -

14	Cr.A(SJ)/961/2010	LOKESH MARANDI vs STATE OF JHARKHAND CODE OF CRIMINAL PROCEDURE, 1973	RANJAN KUMAR SINGH S.K.JHA	D.K.PRASAD (A.P.P.) PRABHU DAYAL AGRAWAL
15	Cr.A(SJ)/1075/2010	RAJU DAS AND ORS. vs STATE OF JHARKHAND CODE OF CRIMINAL PROCEDURE, 1973	RASHMI KUMAR	SHAILESH KR SINHA